

(a) No, Sir.

(b) Does not arise.

#### Failure of Family Planning Operations

1851. SHRI BRAJA MOHAN MOHANTY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government have any information relating to failure of family planning operations in different States and Union Territories ;

(b) whether the failures are of permissible percentage ; and

(c) the type of operation in which relatively more failures have been reported with details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) and (b). The Government is aware of failures of Family Planning Operations in some cases in different States/UTs. The failure rate of Family Planning Operations is statistically not very significant.

(c) The failure rate of laparoscopic sterilisation is slightly higher than minilap (Tubectomy) and Vasectomy. The reasons for higher failure rate of laparoscopic sterilisation is due to

- (i) The knots over the curtain of the tubes sometimes left loose or tight.
- (ii) Good quality of tensile power rings are not used to avoid slipping of rings from the tubes.
- (iii) Proper counselling and selection of case Tubal ligation in a lady who has already conceived.
- (iv) Failure to identify fallpion tubes. Sometimes the round ligament have been mistaken for the tubes and resected.
- (v) Re-establishment of tubal potency. The tubes have a remarkable ability to recanalise if the divided ends are left in contiguity.

#### NDMC dues against hoteles

1852. SHRI SYED SHAHABUDDIN : Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on April, 1988 to Starred Question No. 797 regarding NDMC dues against Meridian, Bharat and Prominent hotels and state :

(a) the reason for extension of the moratorium period to Meridian Hotel and Bharat Hotel;

(b) the period to which these dues relate;

(c) whether the dues for the subsequent period have been paid in time: and

(d) if not, the total amount due on account of licence fee and interest thereon as on 31 March, 1988 from each hotel separately ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALDIR SINGH) : (a) The NDMC have reported that the extension of moratorium period to the Meridien hotel and Bharat hotel has been granted to facilitate the construction and commissioning of the two hotels, after satisfying themselves by an investigation by a team of NDMC's high powered officers about the need for such extension.

(b) The NDMC have reported that the period for which these dues relate are from 28.9.82 to 27.9.88 in the case of Meridien hotel and from 16.11.83 to 15.11.88 in the case of Bharat hotel.

(c) As the period of moratorium will be over only in September and November, 1988 respectively, the question of payment of dues does not arise.

(d) The NDMC have reported that the total amount due from the two hotels is as follows ;

**Meridien Hotel**

Arrears of licence fee  
for the period 28.9.82  
to 27.9.88 Rs. 16,08,00,000

Interest fee the period  
from 28.9.82 to  
31.3.88 Rs. 6,69,97,990  
Rs. 22,77,97,990

**Bharat Hotel**

Arrears of licence fee  
for the period from  
16.11.83 to 15.11.88 Rs. 7,25,00,000

Interest for the period  
from 16.11.83 to  
31.3.88 Rs. 2,38,49,094  
Rs. 9,63,49,094

**General Sales agencies of Air India**

1853. SHRI SYED SHAHABUDDIN :  
Will the Minister of CIVIL AVIATION  
AND TOURISM be pleased to state :

(a) the number of Air India General  
Sales agencies abroad with break up country-  
wise;

(b) the business generated by each  
agency during the last three financial years,  
year-wise;

(c) commission paid to each agency  
during the last three financial years, year-  
wise; and

(d) reason for Air India appointing  
sales agencies and not undertaking direct  
sale ?

THE MINISTER OF STATE OF  
THE MINISTRY OF CIVIL AVIATION  
AND TOURISM (SHRI SHIVRAJ V.  
PATIL) : (a) to (c). Information is being  
collected and will be laid on the table of  
Sabha.

(b) Reasons for the appointment of  
Sales Agencies are given below :

- (i) To cover and service certain areas with revenue potential where Air India does not have its own office;
- (ii) To cover certain areas where it is mandatory to have Sales Agencies even though Air India has its own office;
- (iii) To exploit markets which Air India are unable to cover themselves;
- (iv) To reduce costs;
- (v) To ensure that every revenue source is exploited and developed to enhance revenue of the Corporation.

**Health Services in Railways**

1854. SHRI SYED SHAHABUDDIN :  
Will the Minister of RAILWAYS be pleased to state :

(a) the number of hospitals, health centres, dispensaries or clinics run by the Railway Administration, zone-wise ;

(b) whether these facilities are available to the general public also; and

(c) the expenditure incurred by the Railway Administration on these facilities during the last three years, year-wise ?

THE DEPUTY MINISTER IN THE  
MINISTRY OF RAILWAYS (SHRI  
MAHABIR PRASAD) : (a) There are 109  
Hospitals and 669 Health Units including  
lock-up dispensaries and poly-clinics on the  
Railways, zone-wise break-up of which is  
as under :

Railways	Hospitals	Health Units (including lock- up dispensaries and Poly- clinics)
1	2	3
Central	13	65
Eastern	13	91
Northern	16	104
North Eastern	8	46